GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2497 ANSWERED ON:04.08.2015 Security Clearance for Telecom Firms Shanavas Shri M. I.

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has cleared a proposal from Huawei Telecommunications (India) Pvt. Ltd. For setting up a manufacturing unit in Tamil Nadu for its components;

(b) if so, whether the Government has satisfactorily conducted necessary investigations and cleared proposals from Chinese telecom firms that had been hitherto rejected owing to apprehensions about embedded malware and bugs;

(c) if so, the details thereof;

(d) whether the Government has relaxed the norms for telecom manufacturing companies from China and other nations; and

(e) if so, the details thereof and the reasons therefor?

Answer

Minister of State in the Ministry of Home Affairs (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (c) : Yes, Madam. The Ministry of Home Affairs has given security clearance, subject to certain conditions, to the proposal of M/s Huawei Telecommunications (India) Pvt. Ltd. to set up a unit for Electronics/Telecom Hardware and support services at SIPCOT Special Economic Zone, Sriperumbudur, Tamil Nadu, after an assessment of all security concerns.

(d) & (e) : Security Clearance is granted by the Ministry of Home Affairs on a case to case basis after assessing the reports received from the Central intelligence and investigating agencies from the national security point of view.